

(a) whether Government propose to provide funds to the State of Himachal Pradesh for the exploitation of underground water potential through the installation of a number of tube-wells;

(b) whether 40 drilling points in Una District for which bores have already been made could not be provided energised tubewells for want of funds; and

(c) if so, the funds to be provided under the drought relief programme for this purpose to the State Government and the likely date and extent thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA).

(a) Minor Irrigation Programme is planned and implemented by the State Government. However, to accelerate the programme including tubewells, central assistance is given through various Centrally Sponsored Schemes.

(b) Out of 196 tubewells constructed in Una District, Himachal Pradesh, 188 were successful. 164 out of these have already been energised. Energisation work is in progress on 18 tubewells.

(c) An advance Plan assistance as drought relief (1987-88) for Rs. 1.19 crores for drinking water, and Rs. 30.00 lakhs for creation of potential of 500 hectare through minor irrigation have been approved for the State.

Water from Shah Nehar Project to Himachal Pradesh

2821. PROF. NARAIN CHAND PARASHAR. Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have taken any action to ensure the implementation of the agreements between Punjab and Himachal Pradesh for the provision of 25

cusecs of water from Anandpur Hydrel Channel and 228 cusecs of water from Shah Nehar Project to Himachal Pradesh.

(b) if so, the action taken in this regard by the Union Government and the latest progress achieved in the implementation of the agreement, and

(c) if not, the reasons therefor and the likely date by which water would be provided to Himachal Pradesh for early irrigation facilities particularly in the context of drought?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA).

(a) to (c). The Government of Himachal Pradesh have submitted a project report for Rs. 49.3 crores for utilisation of 220 cusec of water from Shah Nehar Project for irrigation of areas in Himachal Pradesh. However, this estimate has not been prepared in consultation with the Government of Punjab, as required in the inter-State agreement of 4.8.1983. Comments of the Government of Punjab are required before the project proposals are finalised. The Government of India have recently written to the Government of Punjab on the urgent need to earmark 228 cusec out of Punjab's share in surplus Ravi-Beas waters for utilisation in Himachal Pradesh.

No project proposal has been received for utilisation of 25 cusec by Himachal Pradesh from Anandpur Sahib Hydrel Channel.

Meeting of National Water Resources Council

2822. SHRI G. BHOOPATHY: Will the Minister of WATER RESOURCES be pleased to state

(a) whether the National Water Resource Council held a meeting on 9th September, 1987; and

(b) if so, details of the proposals made